

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.260
ANSWERED ON 08.12.2022**

REFORMS IN POWER SECTOR

260. SHRI A. RAJA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has formulated any plan to bring reforms in the power sector;**
- (b) if so, the details thereof;**
- (c) whether some of the State Governments and political parties have opposed to such reforms including privatization of power sector;**
- (d) if so, the response of the Government thereto;**
- (e) whether the employee unions in the power sector have also opposed such reforms;**
- (f) if so, the details thereof; and**
- (g) whether the Government would initiate any dialogue or discussion with the stakeholders to arrive at consensus and if so, the details thereof?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : Government of India have launched the Reforms-based and Results-linked Revamped Distribution Sector Scheme on 20th July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. The scheme has an outlay of Rs.3,03,758 crore and estimated Gross Budgetary Support from Central Government of Rs.97,631 crore.

Revamped Distribution Sector Scheme (RDSS) was formulated in consultation with various Ministries and DISCOMs. None of the State Governments have opposed to this.

Government of India announced privatization of Power Departments & Utilities in Union Territories under Aatma Nirbhar Bharat Abhiyaan with the objective of providing better services to consumers with improvement in operational and financial efficiencies. Union Territories have undertaken necessary steps for privatization of their electricity distribution.

(e) to (g) : Employees Union of Chandigarh and Puducherry have initially opposed privatization. They have filed writ petitions in High Court of Punjab & Haryana and High Court of Madras respectively. Union Territories, as per requirement, initiated dialogue with the Unions & Associations.
